

**I. MoU (2014-15) between Government of India and Central Cottage Industries Corporation of India Ltd.****II. Outcome Budget (2014-15) of Ministry of Textiles**

श्री संतोष कुमार गंगवार : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Central Cottage Industries Corporation of India Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 632/16/14]

- II. Outcome Budget, for the year 2014-15, in respect of the Ministry of Textiles.

[Placed in Library. See No. L.T. 631/16/14]

**Report and Accounts (2012-13) of Indian Railway Welfare Organisation (IRWO), New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (a) to (c) See No. L.T. 639/16/14]

**I. Notifications of Ministry of Chemicals and Fertilizers****II. Memorandum of Understanding (2014-15) between Government of India and various Public Sector Undertakings****III. Outcome Budget (2014-15) of Department of Fertilizers**

श्री निहाल चन्द : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Chemicals and Fertilizers (Department of Fertilizers), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—